The Indian workers going for overseas employment to the Gulf countries are employed on contractual basis and have to return back to India on completion of their contract period which is generally 2-3 years. Therefore, the number of workers returning to India after completion of contract is not a definitive indicator of any trend.

Yes. The number of emigration clearances granted to Indian Emigration Check Required (ECR) passport holding workers going to Gulf countries for employment has come down compared to the corresponding numbers in the year 2015. A large number of Indian nationals holding ECR passports reportedly travel to the Gulf countries on tourist visa and get their visas converted to employment visa, thereby bypassing the e-Migrate system. These numbers as well as the number of Non ECR passport holders going to the ECR countries for employment, are not reflected in the e-Migrate emigration clearance data.

## Data bank of students going abroad

 $\dagger 964$ . DR. KIRODI LAL MEENA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the details and the number of students studying in other countries including Australia, as on date, country-wise;
- (b) whether Government proposes to prepare a data bank of all students going abroad for studies;
  - (c) if so, the details thereof and by when such a data bank would be prepared;
- (d) whether Government proposes to issue any guidelines for students desirous of getting admission in other countries for studies; and
  - (e) if so, by when?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GENERAL (RETD.) V.K. SINGH]: (a) Estimated country-wise number of Indian students abroad, as per available inputs from Indian Missions abroad till 18.07.2018 is 7,52,725. Country-wise details of students studying in other countries including Australia is given in the Statement (*See* below).

(b) and (c) To create a database of Indian students going abroad, on 15 July, 2016, Ministry has developed a "Students Registration Module" within the MAD AD portal †Original notice of the question was received in Hindi.

which enables Indian students abroad to register voluntarily and provide data about their courses, location, institution, duration of the course, etc. The registration of students in the portal is an ongoing process, as the movement of Indian students to other countries, change of visa status, and their return to India etc., are dynamic.

Ministry, through its Missions/Posts abroad, have been regularly interacting with Indian students studying abroad to register their details on the students module voluntarily and also encouraging the Indian student organizations and Indian Community Associations for the same through social media platforms.

(d) and (e) Ministry and Indian Missions abroad issue advisories from time to time asking Indian students to carry all documentation and undertake due diligence to ensure that the foreign institutions to which they are seeking admission have proper authorization and capacities.

Statement

Country-wise details of Indian students studying in foreign countries

Sl. No.	List of estimated Indian students pursuing studies in foreign Institutions (based
	on inputs received from Indian Missions/Posts abroad as on 18.07.2018)

1	2	3	
1.	Antigua & Barbuda	40	
2.	Armenia	1400	
3.	Australia	87115	
4.	Austria	300	
5.	Azerbaijan	81	
6.	Bahrain	27200	
7.	Bangladesh	3600	
8.	Belarus	461	
9.	Barbados	116	
10.	Belgium	680	
11.	Bosnia Herzegovina	2	
12.	Brazil	21	
13.	Brunei Darussalam	24	

108	Written Answers to [RAJYA SABHA]	Unstarred Questions
1	2	3
14.	Bulgaria	300
15.	Canada	124000
16.	China	18171
17.	Cuba (Dominican Republic)	7
18.	Cyprus	2360
19.	Czech Republic	450
20.	Denmark	274
21.	Egypt	223
22.	Estonia	138
23.	Finland	795
24.	France	6000
25.	France (Reunion Is.)	4
26.	Georgia	3000
27.	Germany	15308
28.	Greece	10
29.	Guyana	184
30.	Hong Kong	500
31.	Hungary	650
32.	Iceland	5
33.	Indonesia	17
34.	Iran	1200
35.	Ireland	2500
36.	Israel	550
37.	Italy	2348
38.	Japan	1236
39.	Jamaica (The Bahamas, Turks & Caicos Islands and Cayman Islands)	32

Written Answers to		[26 July, 2018]	Unstarred Questions	109
1	2		3	
40.	Jordan		11	
41.	Kazakhstan		3220	
42.	Kenya		254	
43.	Korea (Republic of)		1230	
44.	Kuwait		178	
45.	Kyrgyzstan		8500	
46.	Latvia		1850	
47.	Lebanon		4	
48.	Libya		5	
49.	Lithuania		900	
50.	Luxembourg		80	
51.	Malaysia		1900	
52.	Malta		40	
53.	Mauritius		700	
54.	Mexico		100	
55.	Moldova		253	
56.	Nepal		2000	
57.	Netherlands		2500	
58.	New Zealand		30000	
59.	Norway		286	
60.	Oman		3000	
61.	Philippines		11000	
62.	Poland		2500	
63.	Portugal		75	
64.	Romania		38	
65.	Russian Federation		11000	
66.	Rwanda		20	

10 Written Answers to [RAJYA SABHA]	Unstarred Questions
2	3
7. Saudi Arabia (Kingdom of)	70800
3. Serbia	1
9. Slovenia	36
). Singapore	2000
I. Slovakia	43
2. South Africa	320
3. Spain	709
4. Sri Lanka	7
5. St. Lucia	231
5. St. Kitts & Nevis	10
7. Sudan	15
3. Sweden	3200
O. Switzerland	1555
). Tajikistan	910
1. Tanzania	2
2. Thailand	297
3. Turkey	58
4. Uganda	1
5. Ukraine	11000
5. United Arab Emirates	50000
7. United Kingdom (2016-17)	16550
3. United States of America	211703
O. Uzbekistan	50
). Venezuala (including in Curacao, Sint Maartin and Arub	a) 281
Total	752725